

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO No. 5357 of 2016 (O&M)**

National Insurance Co. Ltd.

... Appellants

V/s


Amarjeet Singh & ors.

..... Respondents

**Resp.No.2-** Rajpreet Singh S/o Amarjit Singh,  
R/o # 207/1, Sector 40-A,  
Chandigarh  
(owner of Tavera car No. CH-02-2134)

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against them/him to appear in this Court on **02.12.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 27<sup>th</sup> May' 2019.

  
Superintendent (Judicial),  
For Registrar (Judicial)

